

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.2
CA(CAA)/24(AHM)2024

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Alps Technologies Private Limited
Travo Enterprises Private Limited
Trio Elevators Co (India) Private Limited

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pranjal Buch, Adv. for Mr. Parth Contractor, Adv.
For the Respondent :

ORDER

Heard Learned Counsel for the applicant.

List for final hearing on 11.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)